

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/396 _/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 29th January 2019.

Sub:- **Casual leave along with station leave permission.**

Ref:- letter No.DJK.1-5/2019/149, dtd. 28.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual Leave on 30.01.2019 alongwith permission to leave the head quarters after office hours on 28.01.2019 till the morning of 01.02.2019, has been granted/~~rejected~~.

Further, the learned Additional District & Sessions Judge, Kokrajhar and in his absence, the learned Assistant Sessions Judge, Kokrajhar shall remain in charge of your Court and Office in your absence.

Yoursfaithfully,

JT. REGISTRAR (VIGILANCE)

Rolan